

सेवा में,

अवर सचिव (स्थापना शाखा)
बिहार विधान सभा सचिवालय, पटना ।

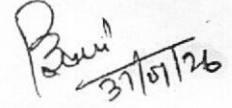
विषय:- चल एवं अचल सम्पत्ति के ब्यौरा के संबंध में ।

महाशय,

सविनय निवेदन है कि सभा सचिवालय के ज्ञापक सं०-1स्था०-36/2021-213, दिनांक 20.01.2026 के आलोक में मैं अपना वर्ष-2025-26 का चल एवं अचल सम्पत्ति का ब्यौरा प्रस्तुत कर रही हूँ ।

अतएव श्रीमान् से अनुरोध है कि मेरा चल एवं अचल सम्पत्ति का ब्यौरा ग्रहण करने की कृपा की जाय ।

विश्वासभाजन



(शिल्पा यादव)

प्रशाखा पदाधिकारी

बिहार विधान सभा सचिवालय, पटना ।

I, **Shilpa Yadav** wife of **Shri Diwakar Yadav**, aged 35 Years, belonging to **Bihar Legislative Assembly Secretariat Patna** service and presently working as **Section Officer** given herein below the details of the assets (immovable, movable, bank balance, etc.) or myself, my spouse and dependants* :

A **Details of movable assets**

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sl. No.	Description	Self	Spouse name (s) Diwakar Yadav	Dependant-1 Daughter	Dependant-2	Dependant-3
(i)	Cash	300000/-	Diwakar Yadav has already declared his asset in his Respective Govt. Department	150000/-	--	--
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SBI-180000/- UP Baroda Gramin Bank-27000/-	--	--	--	--
(iii)	Bonds, Debentures and shares in Companies	SIP + Shares 4.61 Lakh (Invested Amount)	--	--	--	--
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC- 12252 /-Yrly, PLI- 66000/-Yrly, Medical Policy- 11000/- Yrly	--	--	--	--
(v)	Motor Vehicles (details of make, etc.)	Hero Honda Passion Pro No- BR-01-BB-7943	--	--	--	--
(vi)	Jewellery (give details of weight and value)	Wedding Gift + Purchase 4 Diamond ring Gold-250 gm (approx) Silver - 400 gm (approx)	--	Gold-60 gm Silver - 100 gm	--	--
(vii)	Other assets, such as values of claims / interests	Household Appliance etc.	--	--	--	--

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sl. No.	Description	Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	0.0700 Hec. (approx) Azamgarh Uttar Pradesh (Mutation Under Process)	---	---	---	---
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	---	---	---	---	---
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	---	---	---	---	---
(iv)	Houses / Apartments, etc. - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	---	---	---	---	---
(v)	Other (such as interest in property)	---	---	---	---	---

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sl. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	---	---
	(ii) Loans from financial institutions	---	---
	(iii) Government Dues:		
	(a) dues to departments dealing with government accommodation	---	---
	(b) dues to departments dealing with supply of water	---	---
	(c) dues to departments dealing with supply of electricity	---	---
	(d) dues to departments dealing with telephones	---	---
	(e) dues to departments dealing with governments transport (including aircraft and helicopters)	---	---
	(f) Other dues, if any	---	---

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(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	AEGPY0065D Year-2025-26 82,309/-	---
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]	---	---
	(iii) Sales Tax [Only in case of proprietary business]	---	---
	(iv) Property Tax	---	---

C Personal Detail

GPE CPF PRAN No. :-

Gender :- (M/F)

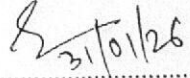
Date of Birth :- (DD/MM/YYYY)

Class/Group :- (A/B/C)

Cadre :-
(Full Name e.g. B.A.S. - Bihar Administrative Service,
B.S.S.:- Bihar Secretariat Service etc.)

Home District :-

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: 

Name of Employee: **Shilpa Yadav**

Designation: Section Officer

Department: Bihar Vidhan Sabha

Place: Patna

Date: 31.01.2026

Note: Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.